(c) The cost of damage to railway property has been estimated at approximately Rs. 42,527/-- There was no damage to public property.

NEW RAILWAY LINES AND CONNECTING LINK LINES in ORISSA

1569. SHRI B. C. PATTANAYAK : Will the Minister of RAILWAYS be pleased to state :

- (a) whether Government have received any proposals regarding laying of new railway lines and connectig link lines in Orissa for inclusion in the Fourth Five Year Plan; and
- (b) if io, the number of those proposals among them which have been included in the Fourth Five Year Plan?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a) Yes.

(b) Construction of new lines are never envisaged on any State-wise or region-wise concepts, but on overall development considerations in the national interest. However, the Fourth Plan proposals for new lines have not yet been finalised and it is difficult to say now, which of the lines that will ultimately be taken up for construction in the Fourth Plan will fall in Orissa State. Construction of the Cuttack-Paradeep line in Orissa, is already in progress.

NEW RAILWAY LINES IN ORISSA

1570. SHRI B. C PATTANAYAK Will the Minister of RAILWAYS be pleased to state:

- (a) the number of new railway lines laid in Orissa during the year 1968-69; and
- (b) the new railway lines whose laying during 1969-70 has been recommended by the Government of Orissa?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) and (b) Construction of new lines are never envisaged on any Stale-wise or region-wise concepts, but on overall development considerations in the national interest. However, the construction of the Cuttack-Paradeep line in Orissa was sanctioned in December, 1967 and is in progress. The Orissa State Governmen' have been pressing for the construction oi the Talcher-Bimlagarh rail link and Surveys for this line are in progress.

NAMES AND ADDRESSES OF CERTAIN FILM COMPANIES

1571. SHRIMATI SARLA BHADA-URIA: Will the Minister of INDUSTRI DEVELOPMENT, INTERNAL ALTRADE AND COMPANY AFFAIRS be pleased to state the names and addresses of the Directors together with the names and addresses of the following film companies and shares he'd or purchased by each share holder -(i) S. Mukherji Films Syndicate (p) Ltd., Bombay, (ii) Rajkamal Kalamandir (P) Ltd., Bombay, (iii) Bombay Movietone (P) Ltd., Bombay, (iv) Shri Vishwa Bharati Films (P) Ltd., Bombay, (v) Indian National Pictures Ltd., (vi) Filmeraft (P) Ltd., Calcutta, (vii) Dibitrig Films (P) Ltd., Calcutta and (viii) D. R. Koya and Co. (P) Ltd., Bombay?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) The information is being collected and it will be laid on the Table of the House.

CAPITAL OF CERTAIN FILM COMPANIE-^

1572. SHRIMATI SARLA BHADA-UR1A: Will the Minister of INDUS TRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) the authorised and paid up capital of the following Film Companies(1) Shree Chitra (P) Ltd., Bombay.
- (1) Shree Chitra (P) Ltd., Bombay. (2) Sippy Film CP) Ltd., (3) Swastick & India (Pvt.) Ltd., Bombay, (4) Karnataka Film Ltd., Hubli, (5) Wesiern India Theatres Ltd., (6) Ritz (P) Ltd., Delhi and (7) Little Cinema Calcutta (P) Ltd., Calcutta at the time of their setting up and as on the 31st December 1969.
- (b) the amount of loan received by these companies upto the year 1969 from Government Banks and other parties separately;
- (c) the amount paid as interest by these companies during the last three years;
- (d) the names and addresses of the Directors of these companies, together with the names and addresses of their share-holders; and
- (e) the details of their performance, during the same period and the estimates for the year 1969-70